

## HEADQUARTERS OF NEFA

419. SHRI K. N. PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it has been decided to shift the headquarters of NEFA Government from Shillong to NEFA; and

(b) if so, whether any place has been selected for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) It is proposed to shift the Headquarters of NEFA from Shillong to a place in the interior of NEFA in course of time. A Committee of technical experts is now examining the question of selection of a suitable site.

## PORT TRUST FOR PARADEEP

420. SHRI SRADHAKAR SUPAKAR : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is proposed to have a Port Trust for the Paradeep Port; and

(b) if so, its composition and functions ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) A Port Trust has already been set up under the Major Port Trusts Act, 1963 at Paradeep from the 1st November, 1967.

(b) The composition of the first Board of Trustees is given in the Notification No. G.S.R. 1675 dated 31-10-1967 issued by the Ministry of Transport and Shipping is laid on the Table of the House. [Placed in Library. See No. LT-1544/67.]

The functions of the Port Trust Board are defined in the Major Port Trusts Act, 1963 (No. 38 of 1963), the provisions of which have been applied to the Port of Paradeep.

## C.I.A. FUNDS

421. SHRI INDRAJIT GUPTA :  
SHRI H. N. MUKERJEE :  
SHRI MANUBHAI J. PATEL :  
SHRI UMANATH :  
SHRI JYOTIRMOY BASU :  
SHRI NIHAL SINGH :

SHRI CHARANJIT RAI :  
SHRI G. C. DIXIT :  
SHRI V. KRISHNAMOORTHY :  
SHRI KAMESHWAR SINGH :  
SHRI KANWAR LAL GUPTA :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 11 on the 22nd May, 1967 and state :

(a) whether the enquiry into the allegation that certain individuals and organisations in India had received money from the Central Intelligence Agency has since been completed;

(b) if so, the findings thereof; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) The Intelligence Bureau, who were asked to make inquiries into the use of foreign funds in the recent elections and for other purposes, have submitted a report. It is being examined.

## भारत में बसे हुए विदेशी लोग

422. श्री निहाल सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले एक वर्ष में उत्तर प्रदेश में चमोली जिले में तथा अन्य सीमावर्ती क्षेत्रों में कितने विदेशी लोग बसे हैं; और

(ख) देश में इस समय विदेशियों की संख्या राज्य-वार कितनी है और वे किस-किस देश के हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) पिछले एक वर्ष के दौरान उत्तर प्रदेश के चमोली जिले तथा अन्य सीमावर्ती क्षेत्रों में कोई विदेशी नहीं बसा है।

(ख) 1 जनवरी, 1967 को भारत में रहने वाले पंजीकृत विदेशियों की राज्य-वार संख्या का एक विवरण सदन के सभा-पटल पर रखा गया है। [पुस्तकालय में रख दिया गया है देखिये संख्या L. T.-1545/67।]